

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA – SOUTH ZONE-II REGIONAL CONFERENCE – Nomination of 15 Judicial Officers working in the State of Telangana to participate in the South Zone-II Regional Conference (1345) on “Contemporary Judicial Developments and Strengthening Justice through Law and Technology” scheduled to be held on 25.02.2023 (Saturday) and 26.02.2023 (Sunday), **at Madras – Relief Arrangements – ORDERS – ISSUED.**

READ:

1. Letter NJA/Dir/P-1345/2022/2957, dt.07.12.2022 & 31.12.2022 received from the Director, National Judicial Academy, Bhopal.
2. Letter NJA/Dir/P-1345/2023, dt.24.01.2023 received from the Director, National Judicial Academy, Bhopal.
3. Letter Roc.No.2161/SO/2022, dated 08.02.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.709/2023 - B.SPL., DATED:20.02.2023.

The High Court is pleased to pass the following order:

The following 15 Judicial officers working in the State of Telangana, mentioned in Column No.2, vide High Court’s letter 3rd read above, who are nominated to participate in the South Zone-II Regional Conference (1345) on “*Contemporary Judicial Developments and Strengthening Justice through Law and Technology*” is scheduled to be held on 25.02.2023 (Saturday) and 26.02.2023 (Sunday), **at Madras.**

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI B.R.MADHUSUDHAN RAO Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.	Chairman, Industrial Tribunal-I, Hyderabad.
2.	SRI CH.RAMESH BABU Prl. Special Judge for trial of CBI Cases, Hyderabad.	I Additional Special Judge for trial of CBI Cases, Hyderabad.
3.	SRI T.RAGHURAM Principal District and Sessions Judge, Siddipet.	Prl. District and Sessions Judge, Rajanna Sircilla.
4.	SRI V.BALA BHASKARA RAO Principal District and Sessions Judge, Bhongir, Yadadri Bhongir District.	I Additional District and Sessions Judge, Bhongir.

5.	SRI D.RAVINDRA SHARMA Principal District and Sessions Judge, Asifabad, Kumuram Bheem Asifabad District.	Principal District and Sessions Judge, Mancherial.
6.	SRI R. THIRUPATHI I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B. Nagar.
7.	SRI A.VEERAAIAH, I Additional District and Sessions Judge, Jagtial.	Principal District and Sessions Judge, Jagtial.
8.	SRI J.JEEVAN KUMAR, XII Additional Chief Judge, City Civil Court, Secunderabad.	XXVII Additional Chief Judge, City Civil Court, Secunderabad.
9.	SRI G.UDAY KUMAR Principal Senior Civil Judge -cum- Assistant Sessions Judge, Mancherial.	Addl. Senior Civil Judge -cum- Addl. Asst. Sessions Judge, Mancherial.
10.	SRI MOHD. ABDUL JAVEED PASHA Secretary, District Legal Services Authority, Khammam.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Khammam.
11.	SRI G.SRINIVAS Senior Civil Judge-cum-Asst. Sessions Judge, Narayanpet.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Mahabubnagar.
12.	SMT. R.SREELEKHA, Senior Civil Judge-cum-Asst. Sessions Judge, Sircilla.	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.
13.	SRI MILIND KAMBLE, II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
14.	SMT. M.KIRAN MAHI, I Additional Judge, City Civil Court, Hyderabad.	II Additional Judge, City Civil Court, Hyderabad.
15.	SMT. V.RAJANI. Principal Senior Civil Judge-cum-Asst. Sessions Judge, Wanaparthy.	Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.

The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers, who are nominated to the above said Conference.

In case the officers mentioned in Column No.3 are either on leave or not available for any other reason, the concerned Prl. District Judge/Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the website is valid for attending the said programme at Madras.
 2. **The nominated officers are entitled for actual journey period.**


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar General, Madras High Court, Chennai.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Principal Special Judge for trial of CBI Cases, Hyderabad.
8. The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
9. The Chairman, Industrial Tribunal-I, Hyderabad.
10. **THE PRL. DISTRICT AND SESSIONS JUDGES /THE I ADDL. DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY OFFICERS :**
 - 1) Mancherial
 - 2) Kumuram Bheem
 - 3) Karimnagar
 - 4) Jagtial
 - 5) Rajanna Sircilla
 - 6) Khammam
 - 7) Mahabubnagar
 - 8) Wanaparthi
 - 9) Narayanpet
 - 10) Siddipet
 - 11) Siddipet
 - 12) Yadadri Bhongir
 - 10) Rangareddy
11. The Pay and Accounts Officer, Hyderabad.
12. The District Treasury officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad
13. **THE SECTION OFFICERS :**
 - a) Special Officers Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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